

## ANNEXURE 6

Name of the corporate debtor: BHUVEE STENOVA PVT. LTD;

Date of commencement of liquidation: 07th February 2020;

List of stakeholders as on : 16.02.2023

## List of operational creditors (Other than Workmen and Employees and Government Dues)

| Sl. No. | Name of creditor                            | Details of claim received |                | Details of claim admitted |                              |   |  |                             |  | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim rejected | Amount of claim under verification | Remarks, if any   |
|---------|---|---------------------------|----------------|---------------------------|------------------------------|---|--|-----------------------------|--|----------------------------|--|--------------------------|------------------------------------|---|
|         |   | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim              | Amount covered by lien or attachment pending disposal | Whether lien/ attachment removed?(Yes /No) | Amount covered by guarantee | % share in total amount of claims admitted |                            |  |                          |                                    |   |
| 1       | MASTER ELECTRICALS                          | 13-02-2020                | 9,345.60       | 9,345.60                  | Supply of goods and services | -   | Not applicable                             | -                           | 0.03                                       | -                          | -  | -                        | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.   |
| 2       | ROYAL ENGINEERING CO.                       | 28-02-2020                | 31,270.00      | 22,090.00                 | Supply of goods and services | -   | Not applicable                             | -                           | 0.07                                       | -                          | -  | 9,180.00                 | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.  |
| 3       | Swajit Abrasives (P) Ltd.                   | 02-03-2020                | 23,86,190.00   | 13,36,496.00              | Supply of goods and services | -   | Not applicable                             | -                           | 3.95                                       | -                          | -  | 10,49,694.00             | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.  |
| 4       | SANGITA ENTERPRISE                          | 03-03-2020                | 21,24,949.00   | 21,24,949.00              | Supply of goods and services | -   | Not applicable                             | -                           | 6.29                                       | -                          | -  | -                        | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.   |
| 5       | SPEED GO LOGISTICS                          | 04-03-2020                | 33,090.00      | 33,090.00                 | Supply of goods and services | -   | Not applicable                             | -                           | 0.10                                       | -                          | -  | -                        | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.   |
| 6       | Weilburger Coatings (India) Private Limited | 05-03-2020                | 5,64,480.00    | 5,64,480.00               | Supply of goods and services | -   | Not applicable                             | -                           | 1.67                                       | -                          | -  | -                        | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.   |
| 7       | TAPARIA BROTHERS                            | 05-03-2020                | 26,211.95      | 3,929.00                  | Supply of goods and services | -   | Not applicable                             | -                           | 0.01                                       | -                          | -  | 22,282.95                | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.  |
| 8       | CALCUTTA ARMY STORE                         | 05-03-2020                | 1,11,426.00    | 1,11,426.00               | Supply of goods and services | -   | Not applicable                             | -                           | 0.33                                       | -                          | -  | -                        | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.   |
| 9       | DINESH ELECTRIC COMPANY                     | 06-03-2020                | 2,54,190.00    | 2,54,190.00               | Supply of goods and services | -   | Not applicable                             | -                           | 0.75                                       | -                          | -  | -                        | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.   |
| 10      | EVERGREEN ENTERPRISE                        | 06-03-2020                | 23,109.00      | 23,109.00                 | Supply of goods and services | -   | Not applicable                             | -                           | 0.07                                       | -                          | -  | -                        | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.   |
| 11      | PLANT AND EQUIPMENT SERVICES                | 06-03-2020                | 2,99,009.00    | 2,99,009.00               | Supply of goods and services | -   | Not applicable                             | -                           | 0.88                                       | -                          | -  | -                        | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.   |
| 12      | SHREE LOKANATH KILN BRICKS & WORKS          | 06-03-2020                | 24,75,898.00   | -                         | Supply of goods and services | -   | Not applicable                             | -                           | -  | -                          | -  | 24,75,898.00             | -                                  | Form C was not filed properly under the liquidation process so the claim was rejected   |
| 13      | NATIONAL ENGINEERING                        | 06-03-2020                | 1,50,775.00    | -                         | Supply of goods and services | -   | Not applicable                             | -                           | -  | -                          | -  | 1,50,775.00              | -                                  | Claim amount not admitted as no balances reflected in the books of accounts of the corporate debtor.  |
| 14      | J B ENTERPRISES                             | 07-03-2020                | 5,56,640.00    | 5,36,060.00               | Supply of goods and services | -   | Not applicable                             | -                           | 1.59                                       | -                          | -  | 20,580.00                | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.   |
| 15      | STARCKE ABRASIVES INDIA PVT LTD             | 17-03-2020                | 26,196.00      | 25,056.00                 | Supply of goods and services | -   | Not applicable                             | -                           | 0.07                                       | -                          | -  | 1,140.00                 | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.   |
| 16      | SHARP EDGE                                  | 21-03-2020                | 52,26,989.46   | -                         | Supply of goods and services | -   | Not applicable                             | -                           | -  | -                          | -  | 52,26,989.46             | -                                  | No balance was reflected in the books of accounts of the corporate debtor, the creditor had filed a recovery suit in civil judge senior division at faridabad. The matter is still subjudice as the creditor has not submitted any order from the court for payment of the amount. Therefore the claim was rejected as the corporate debtor disputed the claim. |

| Sl. No. | Name of creditor                          | Details of claim received |                |                          | Details of claim admitted    |   |  |                             |  | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim rejected | Amount of claim under verification | Remarks, if any  |
|---------|---|---------------------------|----------------|--------------------------|------------------------------|---|--|-----------------------------|--|----------------------------|--|--------------------------|------------------------------------|--|
|         |   | Date of receipt           | Amount claimed | Amount of claim admitted | Nature of claim              | Amount covered by lien or attachment pending disposal | Whether lien/ attachment removed?(Yes /No) | Amount covered by guarantee | % share in total amount of claims admitted |                            |  |                          |                                    |  |
| 17      | RAHUL ENTERPRISE                          | 24-03-2021                | 4,49,968.20    | 1,71,967.00              | Supply of goods and services | -   | Not applicable                             | -                           | 0.51                                       | -                          | -  | 2,78,001.20              | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.  |
| 18      | PLASTOCHEM INDIA PVT. LTD.                | 10-03-2020                | 33,01,887.00   | 31,55,676.00             | Supply of goods and services | -   | Not applicable                             | -                           | 9.33                                       | -                          | -  | 1,46,211.00              | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.  |
| 19      | RATAN STEEL SUPPLY CO.                    | 11-11-2021                | 1,80,50,334.00 | 1,80,50,334.00           | Supply of goods and services | -   | Not applicable                             | -                           | 53.39                                      | -                          | -  | -                        | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor   |
| 20      | BHABANI SANKAR NAYAK                      | CLAIM SUBMITTED IN CIRP   | 68,085.00      | -                        | Supply of goods and services | -   | Not applicable                             | -                           | -  | -                          | -  | 68,085.00                | -                                  | Claim not admitted as no balance reflected in the books of accounts of the corporate debtor  |
| 21      | GANDHI ABRASIVES CORPORATION              | CLAIM SUBMITTED IN CIRP   | 59,177.00      | 30,976.00                | Supply of goods and services | -   | Not applicable                             | -                           | 0.09                                       | -                          | -  | 28,201.00                | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor   |
| 22      | ABC ENTERPRISES                           | CLAIM SUBMITTED IN CIRP   | 5,664.00       | 5,664.00                 | Supply of goods and services | -   | Not applicable                             | -                           | 0.02                                       | -                          | -  | -                        | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor   |
| 23      | L.K.M. ENGINEERING WORKS                  | CLAIM SUBMITTED IN CIRP   | -              | -                        | Supply of goods and services | -   | Not applicable                             | -                           | -  | -                          | -  | -                        | -                                  | Claim not admitted since Form B not submitted during the process of CIRP   |
| 24      | SINGAPUR RUBBER MOULDERS CO.              | CLAIM SUBMITTED IN CIRP   | 1,33,122.00    | 1,05,222.60              | Supply of goods and services | -   | Not applicable                             | -                           | 0.31                                       | -                          | -  | 27,899.40                | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor   |
| 25      | DAS PRINTERS                              | CLAIM SUBMITTED IN CIRP   | 1,62,631.18    | 1,42,384.00              | Supply of goods and services | -   | Not applicable                             | -                           | 0.42                                       | -                          | -  | 20,247.18                | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor   |
| 26      | SHAILJA INTERNATIONAL                     | CLAIM SUBMITTED IN CIRP   | 93,409.00      | 93,409.00                | Supply of goods and services | -   | Not applicable                             | -                           | 0.28                                       | -                          | -  | -                        | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor   |
| 27      | RANJIT NAYAK                              | CLAIM SUBMITTED IN CIRP   | 1,81,098.00    | -                        | Supply of goods and services | -   | Not applicable                             | -                           | -  | -                          | -  | 1,81,098.00              | -                                  | Claim not admitted as no balance reflected in the books of accounts of the corporate debtor  |
| 28      | BHUMI ENTERPRISE                          | CLAIM SUBMITTED IN CIRP   | 1,05,078.00    | 1,04,373.00              | Supply of goods and services | -   | Not applicable                             | -                           | 0.31                                       | -                          | -  | 705.00                   | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor   |
| 29      | DCP TRANSPOWER (P) LTD.                   | CLAIM SUBMITTED IN CIRP   | 18,637.00      | 18,637.00                | Supply of goods and services | -   | Not applicable                             | -                           | 0.06                                       | -                          | -  | -                        | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor   |
| 30      | SEARCH AND CORDON SECURITY PVT. LTD.      | CLAIM SUBMITTED IN CIRP   | 10,18,532.00   | 60,229.00                | Supply of goods and services | -   | Not applicable                             | -                           | 0.18                                       | -                          | -  | 9,58,303.00              | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned. |
| 31      | TNT INDIA PRIVATE LIMITED                 | CLAIM SUBMITTED IN CIRP   | 37,658.73      | 2,004.00                 | Supply of goods and services | -   | Not applicable                             | -                           | 0.01                                       | -                          | -  | 35,654.73                | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor   |
| 32      | SARDAR KARNAL SINGH                       | CLAIM SUBMITTED IN CIRP   | 86,794.00      | 85,323.00                | Supply of goods and services | -   | Not applicable                             | -                           | 0.25                                       | -                          | -  | 1,471.00                 | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor   |
| 33      | ADITYA ENTERPRISE                         | CLAIM SUBMITTED IN CIRP   | 8,54,452.00    | 8,40,024.00              | Supply of goods and services | -   | Not applicable                             | -                           | 2.48                                       | -                          | -  | 14,428.00                | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor   |
| 34      | SOMA SECURITY SERVICE                     | CLAIM SUBMITTED IN CIRP   | 4,42,554.00    | 4,35,053.00              | Supply of goods and services | -   | Not applicable                             | -                           | 1.29                                       | -                          | -  | 7,501.00                 | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor   |
| 35      | VAISHALI SECURITY INVESTIGATION PVT. LTD. | CLAIM SUBMITTED IN CIRP   | 3,85,901.00    | 3,72,360.00              | Supply of goods and services | -   | Not applicable                             | -                           | 1.10                                       | -                          | -  | 13,541.00                | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor   |

| Sl. No. | Name of creditor                 | Details of claim received |                | Details of claim admitted |                              |   |  |                             |  | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim rejected | Amount of claim under verification | Remarks, if any  |
|---------|----------------------------------|---------------------------|----------------|---------------------------|------------------------------|---|--|-----------------------------|--|----------------------------|--|--------------------------|------------------------------------|--|
|         |                                  | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim              | Amount covered by lien or attachment pending disposal | Whether lien/ attachment removed?(Yes /No) | Amount covered by guarantee | % share in total amount of claims admitted |                            |  |                          |                                    |  |
| 36      | FORWARD TRADERS                  | CLAIM SUBMITTED IN CIRP   | 85,268.00      | 85,268.00                 | Supply of goods and services | -   | Not applicable                             | -                           | 0.25                                       | -                          | -  | -                        | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor   |
| 37      | INDIA BEARING & MILL STORES      | CLAIM SUBMITTED IN CIRP   | 19,121.64      | 19,121.64                 | Supply of goods and services | -   | Not applicable                             | -                           | 0.06                                       | -                          | -  | -                        | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor   |
| 38      | NAV ENTERPRISE                   | CLAIM SUBMITTED IN CIRP   | 1,63,116.00    | 1,57,866.00               | Supply of goods and services | -   | Not applicable                             | -                           | 0.47                                       | -                          | -  | 5,250.00                 | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor   |
| 39      | RAJASHREE ENGINEERING            | CLAIM SUBMITTED IN CIRP   | -              | -                         | Supply of goods and services | -   | Not applicable                             | -                           | -  | -                          | -  | -                        | -                                  | Claim not admitted as no balance reflected in the books of accounts of the corporate debtor  |
| 40      | INTERGLOBE BUSINESS CONCERN      | CLAIM SUBMITTED IN CIRP   | 74,592.00      | -                         | Supply of goods and services | -   | Not applicable                             | -                           | -  | -                          | -  | 74,592.00                | -                                  | Form B not submitted during CIRP, hence claim not admitted   |
| 41      | DIAGNO SOLUTION PVT. LTD.        | CLAIM SUBMITTED IN CIRP   | 28,621.00      | 28,621.00                 | Supply of goods and services | -   | Not applicable                             | -                           | 0.08                                       | -                          | -  | -                        | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor   |
| 42      | MEDIA MART                       | CLAIM SUBMITTED IN CIRP   | 70,722.12      | -                         | Supply of goods and services | -   | Not applicable                             | -                           | -  | -                          | -  | 70,722.12                | -                                  | Claim not admitted as no balance reflected in the books of accounts of the corporate debtor  |
| 43      | MODOPLAST COMPANY                | CLAIM SUBMITTED IN CIRP   | 4,484.00       | 4,484.00                  | Supply of goods and services | -   | Not applicable                             | -                           | 0.01                                       | -                          | -  | -                        | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor   |
| 44      | DARA INC                         | CLAIM SUBMITTED IN CIRP   | 3,31,019.00    | 3,14,346.00               | Supply of goods and services | -   | Not applicable                             | -                           | 0.93                                       | -                          | -  | 16,673.00                | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor   |
| 45      | OVERSEAS HARDWARE MART           | CLAIM SUBMITTED IN CIRP   | 7,800.02       | 7,800.00                  | Supply of goods and services | -   | Not applicable                             | -                           | 0.02                                       | -                          | -  | 0.02                     | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor   |
| 46      | SWANN TRAVELS                    | CLAIM SUBMITTED IN CIRP   | 1,18,336.00    | 1,14,594.00               | Supply of goods and services | -   | Not applicable                             | -                           | 0.34                                       | -                          | -  | 3,742.00                 | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor   |
| 47      | BEARING SALES CO.                | CLAIM SUBMITTED IN CIRP   | 68,844.00      | 48,202.00                 | Supply of goods and services | -   | Not applicable                             | -                           | 0.14                                       | -                          | -  | 20,642.00                | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor   |
| 48      | PAUL ENGINEERING                 | CLAIM SUBMITTED IN CIRP   | 2,24,644.86    | 2,24,644.86               | Supply of goods and services | -   | Not applicable                             | -                           | 0.66                                       | -                          | -  | -                        | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor   |
| 49      | YORK PRINT & PACK                | CLAIM SUBMITTED IN CIRP   | 9,69,286.00    | 7,22,846.00               | Supply of goods and services | -   | Not applicable                             | -                           | 2.14                                       | -                          | -  | 2,46,440.00              | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor   |
| 50      | DIGANTA TECHNOLOGIST             | CLAIM SUBMITTED IN CIRP   | 37,910.00      | 35,700.00                 | Supply of goods and services | -   | Not applicable                             | -                           | 0.11                                       | -                          | -  | 2,210.00                 | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor   |
| 51      | PRECISION ENGINEERING WORKS      | CLAIM SUBMITTED IN CIRP   | 3,22,892.30    | 2,22,892.00               | Supply of goods and services | -   | Not applicable                             | -                           | 0.66                                       | -                          | -  | 1,00,000.30              | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor   |
| 52      | LASER HOLOGRAMS PRIVATE LIMITED  | CLAIM SUBMITTED IN CIRP   | 79,037.00      | 532.00                    | Supply of goods and services | -   | Not applicable                             | -                           | 0.00                                       | -                          | -  | 78,505.00                | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned. |
| 53      | MILL STORES TRADING CO.          | CLAIM SUBMITTED IN CIRP   | 1,13,929.00    | 1,13,929.00               | Supply of goods and services | -   | Not applicable                             | -                           | 0.34                                       | -                          | -  | -                        | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor   |
| 54      | RUC INDUSTRIAL SOLUTIONS PVT LTD | CLAIM SUBMITTED IN CIRP   | 42,379.00      | 37,197.00                 | Supply of goods and services | -   | Not applicable                             | -                           | 0.11                                       | -                          | -  | 5,182.00                 | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor   |

| Sl. No. | Name of creditor                       | Details of claim received |                | Details of claim admitted |                              |   |  |                             |  | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim rejected | Amount of claim under verification | Remarks, if any  |
|---------|--|---------------------------|----------------|---------------------------|------------------------------|---|--|-----------------------------|--|----------------------------|--|--------------------------|------------------------------------|--|
|         |  | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim              | Amount covered by lien or attachment pending disposal | Whether lien/ attachment removed?(Yes /No) | Amount covered by guarantee | % share in total amount of claims admitted |                            |  |                          |                                    |  |
| 55      | DHANBAD ELECTRICALS PRIVATE LIMITED    | CLAIM SUBMITTED IN CIRP   | 13,891.00      | 8,470.00                  | Supply of goods and services | -   | Not applicable                             | -                           | 0.03                                       | -                          | -  | 5,421.00                 | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned. |
| 56      | SHRI VISHWAKARMA TRANSPORT             | CLAIM SUBMITTED IN CIRP   | 1,13,485.00    | 1,13,485.00               | Supply of goods and services | -   | Not applicable                             | -                           | 0.34                                       | -                          | -  | -                        | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor   |
| 57      | TRANSPORT CORPORATION OF INDIA LIMITED | CLAIM SUBMITTED IN CIRP   | 1,03,203.00    | -                         | Supply of goods and services | -   | Not applicable                             | -                           | -  | -                          | -  | 1,03,203.00              | -                                  | Claim not admitted as no balance reflected in the books of accounts of the corporate debtor  |
| 58      | K.K.ENTERPRISE                         | CLAIM SUBMITTED IN CIRP   | 27,029.00      | 27,029.00                 | Supply of goods and services | -   | Not applicable                             | -                           | 0.08                                       | -                          | -  | -                        | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor   |
| 59      | SHRI TRADING CORPORATION               | CLAIM SUBMITTED IN CIRP   | 38,674.00      | 38,674.00                 | Supply of goods and services | -   | Not applicable                             | -                           | 0.11                                       | -                          | -  | -                        | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor   |
| 60      | QUALITY SCREW INDUSTRIES               | CLAIM SUBMITTED IN CIRP   | 92,126.00      | 92,126.00                 | Supply of goods and services | -   | Not applicable                             | -                           | 0.27                                       | -                          | -  | -                        | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor   |
| 61      | AIFA RUBBER ENTERPRISE                 | CLAIM SUBMITTED IN CIRP   | 11,328.00      | 11,328.00                 | Supply of goods and services | -   | Not applicable                             | -                           | 0.03                                       | -                          | -  | -                        | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor   |
| 62      | M/s. ANAND HARDWARES & TOOLS CO.       | CLAIM SUBMITTED IN CIRP   | 9,62,199.00    | 6,67,603.00               | Supply of goods and services | -   | Not applicable                             | -                           | 1.97                                       | -                          | -  | 2,94,596.00              | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned. |
| 63      | TOFC & Co.                             | CLAIM SUBMITTED IN CIRP   | 4,68,736.00    | 4,68,512.00               | Supply of goods and services | -   | Not applicable                             | -                           | 1.39                                       | -                          | -  | 224.00                   | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor   |
| 64      | BASU TRADING CORPORATION               | CLAIM SUBMITTED IN CIRP   | 1,28,388.00    | 1,19,774.00               | Supply of goods and services | -   | Not applicable                             | -                           | 0.35                                       | -                          | -  | 8,614.00                 | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor   |
| 65      | INDO BEARING & ENGINEERING CO.         | CLAIM SUBMITTED IN CIRP   | 14,585.00      | 14,160.00                 | Supply of goods and services | -   | Not applicable                             | -                           | 0.04                                       | -                          | -  | 425.00                   | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor   |
| 66      | SD AUTOMATION & CONTROL PVT. LTD.      | CLAIM SUBMITTED IN CIRP   | 76,410.50      | 76,410.50                 | Supply of goods and services | -   | Not applicable                             | -                           | 0.23                                       | -                          | -  | -                        | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor   |
| 67      | NATIONAL TRADING CORPORATION           | CLAIM SUBMITTED IN CIRP   | 4,366.00       | 4,366.00                  | Supply of goods and services | -   | Not applicable                             | -                           | 0.01                                       | -                          | -  | -                        | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor   |
| 68      | VINAYAK TRADING CO.                    | CLAIM SUBMITTED IN CIRP   | 10,432.00      | 10,432.00                 | Supply of goods and services | -   | Not applicable                             | -                           | 0.03                                       | -                          | -  | -                        | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor   |
| 69      | METALLOYDS                             | CLAIM SUBMITTED IN CIRP   | 46,886.00      | -                         | Supply of goods and services | -   | Not applicable                             | -                           | -  | -                          | -  | 46,886.00                | -                                  | Claim not admitted as no balance reflected in the books of accounts of the corporate debtor  |
| 70      | EFFICIENT HARDWARE & TOOLS CO          | CLAIM SUBMITTED IN CIRP   | 10,081.00      | 10,081.00                 | Supply of goods and services | -   | Not applicable                             | -                           | 0.03                                       | -                          | -  | -                        | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor   |
| 71      | HEM METALS                             | CLAIM SUBMITTED IN CIRP   | 1,15,502.00    | 1,07,584.00               | Supply of goods and services | -   | Not applicable                             | -                           | 0.32                                       | -                          | -  | 7,918.00                 | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor   |
| 72      | BEST COMPRESSOR VALVE MFG.CO.          | CLAIM SUBMITTED IN CIRP   | 20,178.00      | 20,178.00                 | Supply of goods and services | -   | Not applicable                             | -                           | 0.06                                       | -                          | -  | -                        | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor   |

| Sl. No. | Name of creditor        | Details of claim received |                       | Details of claim admitted |                              |   |  |                             |  | Amount of contingent claim | Amount of any mutual dues,that may be set-off | Amount of claim rejected | Amount of claim under verification | Remarks, if any  |
|---------|-------------------------|---------------------------|-----------------------|---------------------------|------------------------------|---|--|-----------------------------|--|----------------------------|---|--------------------------|------------------------------------|--|
|         |                         | Date of receipt           | Amount claimed        | Amount of claim admitted  | Nature of claim              | Amount covered by lien or attachment pending disposal | Whether lien/ attachment removed?(Yes /No) | Amount covered by guarantee | % share in total amount of claims admitted |                            |   |                          |                                    |  |
| 73      | PICADOR INDUSTRIES      | CLAIM SUBMITTED IN CIRP   | 30,981.00             | 30,981.00                 | Supply of goods and services | -   | Not applicable                             | -                           | 0.09                                       | -                          | -   | -                        | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor |
| 74      | AB ENGINEERING SERVICES | CLAIM SUBMITTED IN CIRP   | 24,543.00             | 24,543.00                 | Supply of goods and services | -   | Not applicable                             | -                           | 0.07                                       | -                          | -   | -                        | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor |
| 75      | B.M.J CABLES LIMITED    | CLAIM SUBMITTED IN CIRP   | 1,06,540.00           | 1,06,540.00               | Supply of goods and services | -   | Not applicable                             | -                           | 0.32                                       | -                          | -   | -                        | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor |
| 76      | JAY HANUMAN TRADERS     | CLAIM SUBMITTED IN CIRP   | 1,86,487.00           | 1,24,891.00               | Supply of goods and services | -   | Not applicable                             | -                           | 0.37                                       | -                          | -   | 61,596.00                | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor |
| 77      | OMM Seals & Hydraulics  | CLAIM SUBMITTED IN CIRP   | 6,13,769.00           | 5,74,848.00               | Supply of goods and services | -   | Not applicable                             | -                           | 1.70                                       | -                          | -   | 38,921.00                | -                                  | Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor |
|         | <b>TOTAL</b>            |                           | <b>4,57,36,572.56</b> | <b>3,38,06,924.20</b>     |                              |   |  |                             | <b>100.00</b>                              |                            |   | <b>1,19,29,648.36</b>    | <b>-</b>                           |  |